HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 90 /I-a-72/Admin.A (Recruitment Cell)/ UHC-2020

In continuation of O.M. No. 80 dated 23.08.2023, if an Assistant (i.e. Review Officer and Asst. Review Officer), who fulfils the prescribed criteria mentioned in aforementioned O.M. dated 23.08.2023, desires to apply/ appear for the departmental competitive examination for selection to 09 vacant posts of Bench Secretary, Grade-II, he/she can submit their application, in the prescribed format attached herewith, on or before 06.10.2023 (Friday) by 05:00 P.M.

The competitive examination, as per the syllabus published in the O.M. dated 23.08.2023, is scheduled to be held on 17th October, 2023 (Tuesday). The detailed time schedule & venue of the aforementioned departmental examination shall be notified in due course.

All the other terms & conditions as cited in aforementioned O.M. dated 23.08.2023 shall remain the same.

Encl: as above

By Order of Hon'ble the Chief Justice

Sd/-(Anuj Kumar Sangal)

No. 5481/I-a-72/Admin.A (Recruitment Cell)/ UHC-2020

Copy forwarded for information and necessary action to:-

- 1. Registrar (Judicial), Registrar (Protocol), Registrar, OSD/CPC of the Court.
- 2. I/c Head Bench Secretary of the Court.
- 3. Joint Registrar, Deputy Registrars, Assistant Registrars, Section Officers/ In-charge, Librarian, Management Officer, Protocol Officer of the Court with a direction to inform and circulate it amongst the concerned assistants in their respective sections.
- 4. Deputy Registrar (I.T.) with a direction to upload the aforementioned office memorandum on the website of the High Court.
- 5. Guard File/ Notice Board.

Registrar (Inspection)

Date: 04th October, 2023.

Registrar General

Date: 04th October, 2023.

HIGH COURT OF UTTARAKHAND, NAINITAL

APPLICATION FOR THE DEPARTMENTAL COMPETITIVE EXAMINATION FOR BENCH SECRETARY GR.-II - 2023

		PASTE LATEST PASTPORT SIZE PHOTO OF YOURSELF
NAME OF THE APPLICANT :		
FATHER'S/ HUSBAND'S NAME :		
DATE OF BIRTH :		
DATE OF JOINING, IN THE		
ESTABLISHMENT OF THE		
HIGH COURT OF UTTARAKHAND :		
TENURE OF CONTINUOUS SERVICE,		
AS ASSISTANTS, CLASS - III, IN THE		
HIGH COURT (AS ON 01.08.2023) :		
THE SECTION PRESENTLY		
WORKING/ATTACHED WITH		
WHETHER POSSESS		
A VALID LAW DEGREE		
(SELF ATTESTED COPY OF DEGREE OF LAW TO BE ENCLOSED WITH)		
HAVE YOU PREVIOUSLY DEPUTED AS		
BENCH SECRETARY IN THE COURT,		
(IF YES, PERIOD OF SUCH DEPUTATION)		
DECLARATION:-		
Ι	(S/D/W)/o,	

SUBMITS THAT, THE DETAILS MENTIONED IN THE ABOVE APPLICATION FOR EXAMINATION TO THE POST OF BENCH SECRETARY GR – II IS CORRECT, TO THE BEST OF MY KNOWLEDGE, AND NO SUCH INFORMATION IS CONCELED, WHICH IS RELEVANT TO THE PROCEDURE OF EXAMINATION.

DATE:

(SIGNATURE OF APPLICANT)